

5.

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 64/2017 in C.P. No. 50/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

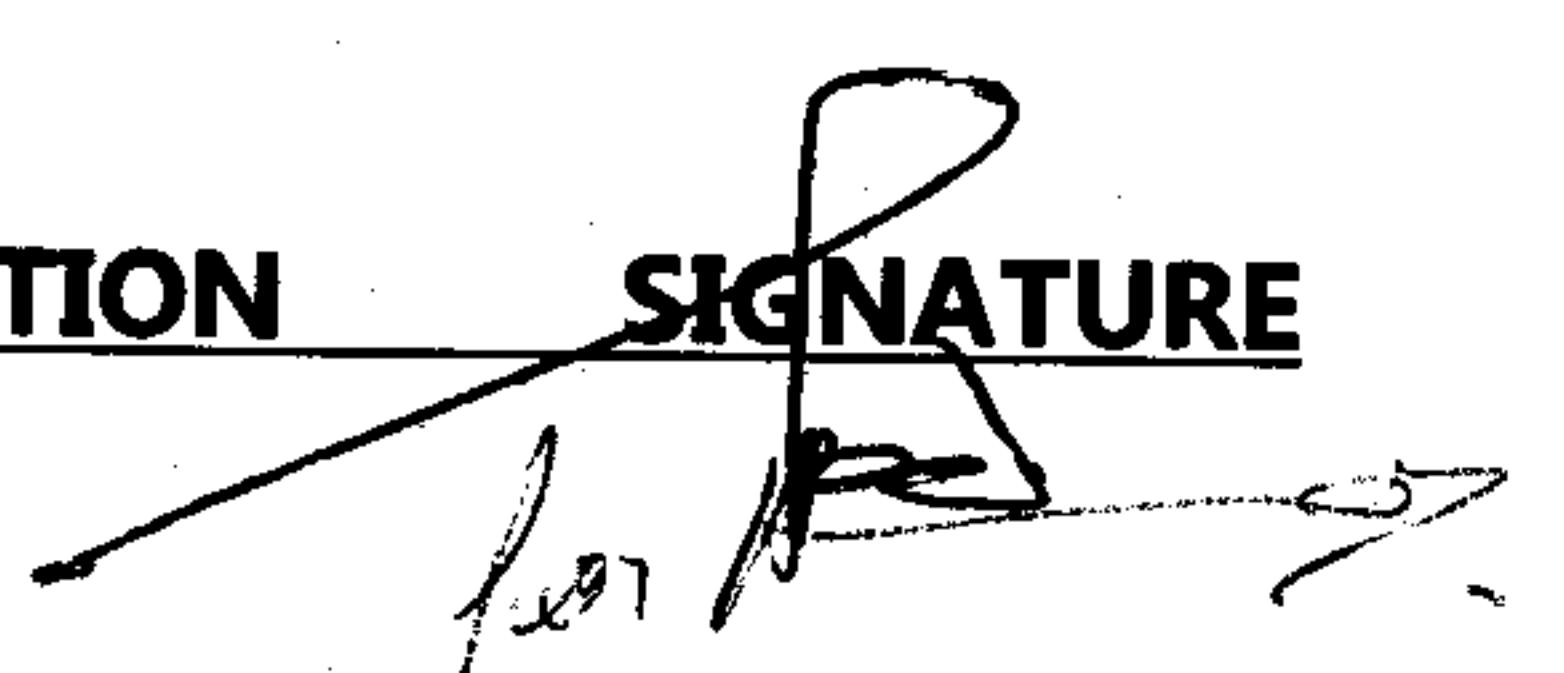
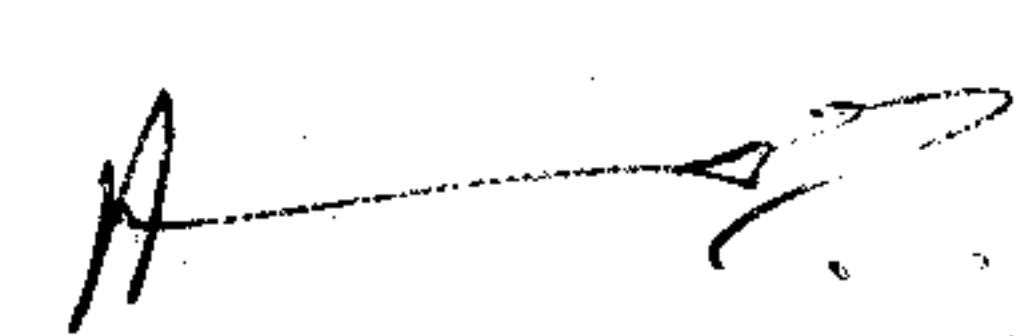
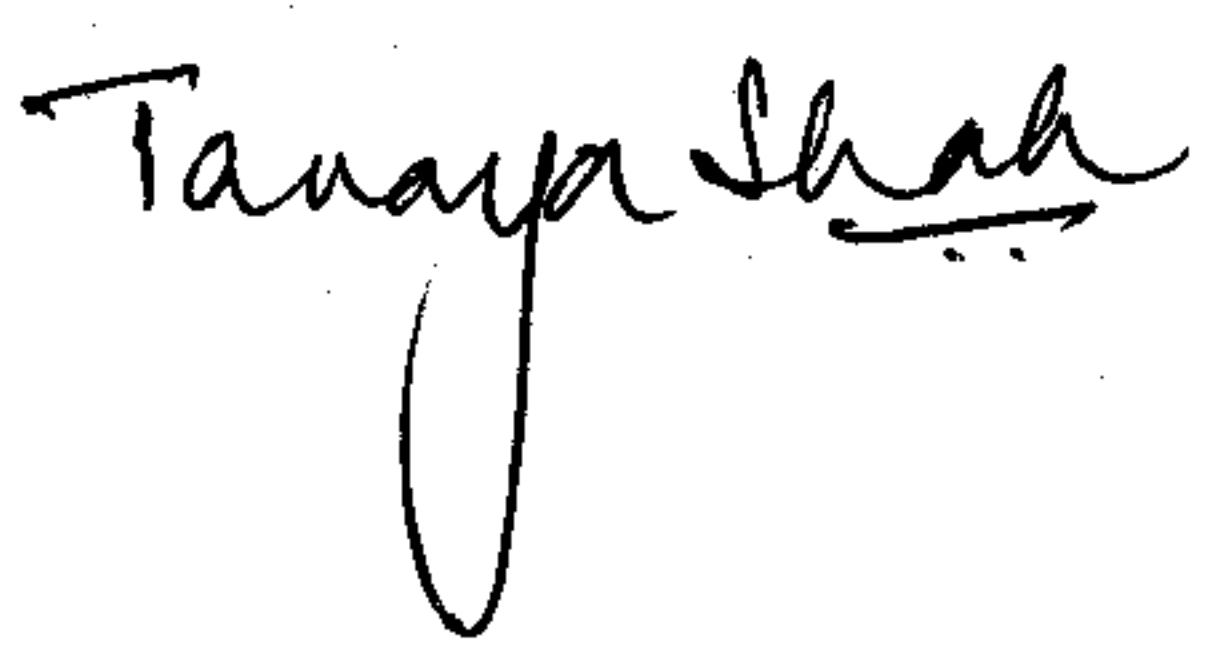
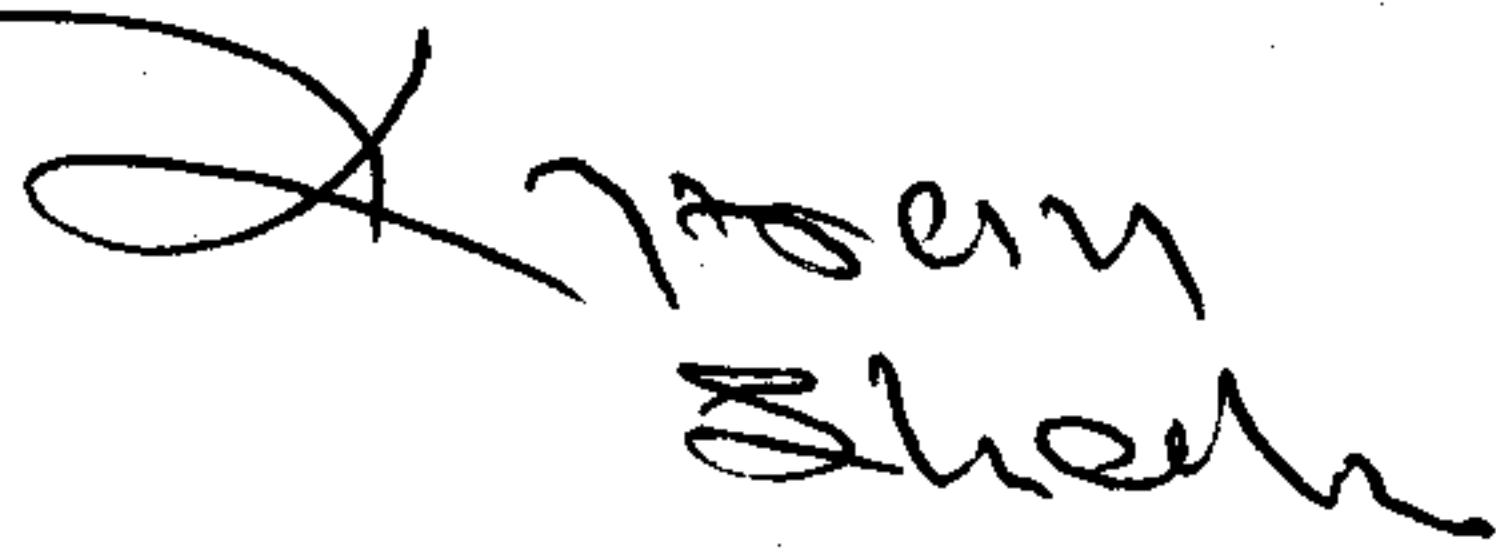
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: Ajay Patel & Ors.

V/s.

Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Soparkar	Senior Counsel	Respondent	
2.	Mihir Thakore	Senior Counsel		
3	Anuj Trivedi	Advocate	Respondent	
4.	Dhaval Shah	Advocate	Applicant	
5.	Tanaya Shah.	Advocate	Applicant	
6	Kiran Shah	C.O.A	Respondent	

ORDER

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Ms. Tanaya Shah with Learned Advocate Mr. Dhaval K Shah present for Original petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Anuj Trivedi present for Original Respondents no. 1, 2, 4, 5 and 10. Learned FCA Mr. Kiran Shah present for Original Respondent no. 11. None present for other Original Respondents.

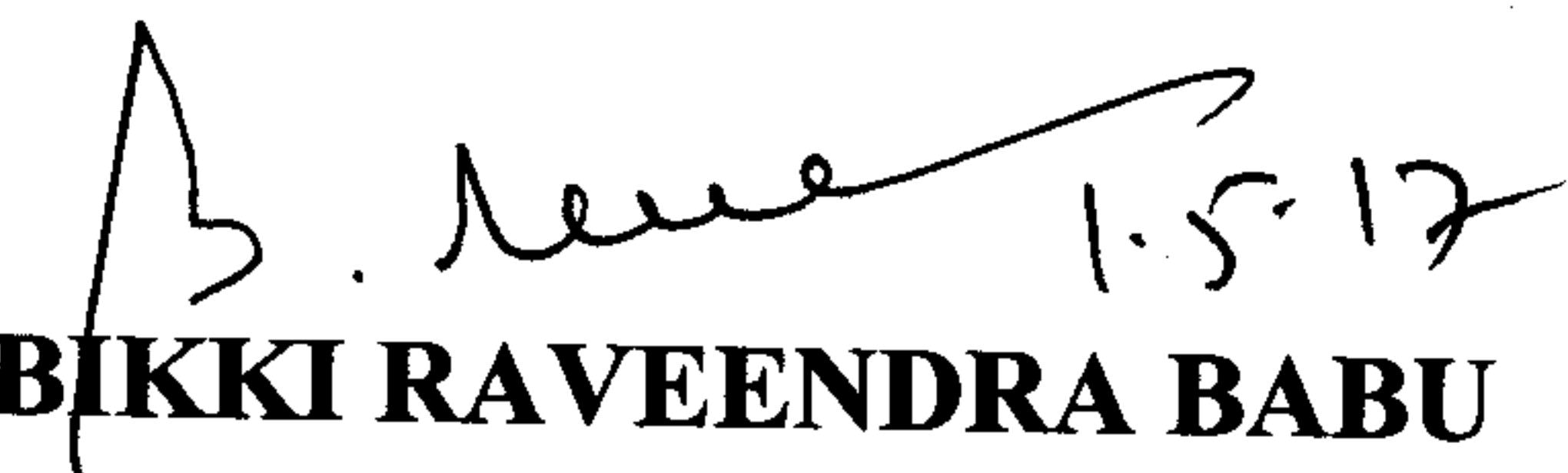
Rejoinder filed by petitioner in IA 64/2017.

Heard arguments of Learned Counsel for petitioner and Respondents no. 1, 2, 4, 5, 10 and 11 in IA 64/2017. None present for other Respondents.

Learned Counsel appearing for Respondents no. 1, 2, 4, 5, 10 made a statement that Respondent no. 1 company is not going to sell properties referred to in para 74(d) of the main petition during the pendency of the main petition and without the leave of this Tribunal. The said statement is recorded.

Respondents shall file their reply in the main petition within six weeks serving a copy in advance to petitioners and petitioners shall file their rejoinder within three weeks there after.

List the matter on 24.07.2017 for final hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of May, 2017.